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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No. 2537 of 1997

New Delhi, this the 21st day of October, 1997

Hon'ble Dr. Jose P. Verghese, Vice Chairman(J)  
Hon'ble Mr. N. Sahu, Member(Admnv)

Vinay Kumar Tyagi, S/o Shri Harswarup Tyagi,  
Ex Head Post Man, Sarojni Nagar, Head Office,  
New Delhi - 110 023, R/o Qrt. No. 806, Sec. VI,  
R.K. Puram, New Delhi - 110 022. - APPLICANT

(By Advocate - Shri S.K. Sharma)

Versus

Union of India through

1. Chief Post Master General, Officer of  
Chief Post Master General, Delhi Circle,  
Meghdoot Bhawan, New Delhi.

2. Senior Post Master, Sarojni Nagar, Head  
Office, New Delhi-110 023. - RESPONDENTS

O R D E R (Oral)

By Dr. Jose P. Verghese, VC(J)

An appeal against the impugned order has not been filed. The applicant seeks to withdraw the O.A. for the same purpose. Permission granted. The O.A. is disposed of as withdrawn with liberty to refile the same after the appellate order.

*N. Sahu*  
(N. Sahu)  
Member (Admnv)

*Dr. Jose P. Verghese*  
(Dr. Jose P. Verghese)  
Vice Chairman(J)

rkv.